NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 40/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:

EZ XBRL Solutions Inc.

M/s. EZ-XBRL Solutions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 98, 241 & 242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

May vor Khandeparker Advocate a/w Rahil D. Oak for & Briddhesh S. Shaye Petitioner

2. NITIN CHAPKE Respondent 2

ORDER

CP 40/98,241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)